



The Gazette of Meghalaya

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 138 Shillong, Wednesday, September 10, 2025 19th Bhadra, 1947 (S. E.)

PART-V

GOVERNMENT OF MEGHALAYA
MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

NOTIFICATION

The 10th September, 2025.

No.LB.86/LA/2025/3. – The National Law University of Meghalaya (Amendment) Bill, 2025 introduced in the Meghalaya Legislative Assembly on the 10th September, 2025 together with the Statement of Objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

THE NATIONAL LAW UNIVERSITY OF MEGHALAYA (AMENDMENT) BILL, 2025

A BILL

further to amend the National Law University of Meghalaya Act, 2022 (Act No. 10 of 2022).

Be it enacted by the Legislature of the State of Meghalaya in the Seventy-Sixth Year of the Republic of India as follows:-

**Short title and
Commencement.**

1. (1) This Bill may be called the National Law University of Meghalaya (Amendment) Bill, 2025.

(2) It shall come into force at once.

**Amendment of
Section 3.**

2. A new sub-section (6) of Section 3 shall be inserted after sub-section (5) of Section 3 of the National Law University Act, 2022, as follows, namely;

"3(6) The Accountant General, Meghalaya shall be the Statutory Auditor of all the receipts and expenditure of the University."

STATEMENT OF OBJECT AND REASONS

The National Law University of Meghalaya was established in the year 2023 after its enactment.

The university has proposed to have the Accountant General, Meghalaya as the Statutory Auditor.

Hence, the proposed amendment to incorporate the Accountant General, Meghalaya as the Statutory Auditor for all receipts and expenditure of the University, in section 3 of the Principal Act.

MAZEL AMPAREEN LYNGDOH,
Minister,
Law Department.

ANDREW SIMONS,
Commissioner & Secretary,
Meghalaya Legislative Assembly.

FINANCIAL MEMORANDUM

There shall be no additional financial implication after the enactment of the amendment.